

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 618/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: Blue Star Ltd.
V/s
MS Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)&(f)434(1)(a)(c)&439(1)(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Adv Navita Sharma	(for respondent)	MSX Mall	yi.

ORDER

Post the matter on 7.3.2017 for verification.

— Sdl —

(S.K.MOHAPATRA)
MEMBER (TECHNICAL)

8. Sdl — (AN)

(R.VARADHARAJAN)
MEMBER (JUDICIAL)